



DIRECTORATE OF HEALTH SERVICES, ODISHA
Heads of Department Building, Bhubaneswar, 751001,

NO. 14082 // Bhubaneswar, 1st July, 2020

ORDER

Considering the emergency and unmet medical need for COVID 19 disease and consequent upon the Favipiravir and Remdesivir under restricted emergency use/ off label category all the Govt. and private hospitals treating suspected / confirmed COVID 19 cases in the state are authorized to use Remdesivir, Favipiravir under restricted emergency use which have been approved by the approval by DGCI and CDSCO India .

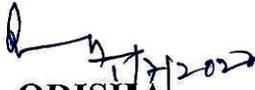
Restricted Emergency Use of drugs in the country for treatment of suspected or laboratory confirmed COVID-19 in adults and children hospitalized with severe disease is subject to the following conditions – Written informed consent of each patient required, results of additional clinical trials to be submitted, active surveillance data of all treated patients to be submitted, risk management plan along with active post marketing surveillance and reporting of serious adverse events also to be submitted.

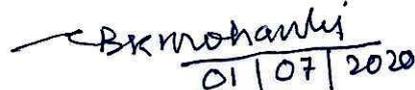
Also the Tocilizumab and convalescent plasma therapy as recommended in the version 4 dated 27.06.2020 of Govt. of India may be considered as off label therapy adhering to the protocol.

The hospital intending to use investigational/off label or under restricted emergency may place the indent directly to the chemist/distributors/ C&F/ manufacturing company as will be required for procurement at their level. Reimbursement of the cost for these drugs will be allowed for Government Hospitals and also Private Hospitals functioning as designated COVID Care Facilities under MOU with Government of Odisha.

Authorised medical officers will consider reimbursement of the cost of these drugs along with the cost of other reimbursable items.

This will be applicable for any other new drug or therapy that will be approved and/or recommended by DCGI, CDSCO, ICMR, Govt. of India, Govt. of Odisha until further order.


DHS, ODISHA


01/07/2020
DMET, ODISHA

Memo No. **14083**

BBSR

Date: **01.07.2020**

Copy submitted to Addl. Chief Secretary to Government, Health and Family Welfare Deptt. for information.


DHS, ODISHA

Memo No. **14084**

BBSR

Date: **01.07.2020**

Copy forwarded to Superintendent of all Medical Colleges of Odisha for information.


DHS, ODISHA

Memo No. **14085**

BBSR

Date: **01.07.2020**

Copy forwarded to Director Capital Hospital, Bhubaneswar & RGH Rourkela information.


DHS, ODISHA

Memo No. **14086**

BBSR

Date: **01.07.2020**

Copy forwarded to All CDM&PHOs for information & instructed to circulate this order amongst AMOs for COVID Hospital and Private Hospitals under their jurisdiction.


DHS, ODISHA

Memo No. **14087**

BBSR

Date: **01.07.2020**

Copy forwarded to Drug Controller of Odisha for information.


DHS, ODISHA

Memo No. **14088**

BBSR

Date: **01.07.2020**

Copy submitted to MD, OSMCL for information


DHS, ODISHA